

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-207**  
IB-1587/ND/2019  
C.A No 553/C- V/ND/2020

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

**Vs**

.M/s. M.K.S Oil Pvt. Ltd.

...Applicant

...Respondent

**SECTION**

U/s. 9 of IBC, 2016

Order delivered on 21.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Minutes of the meeting has been filed. The same is taken on record.

*-Sd-*

(K.K. VOHRA)  
MEMBER (T)

*Sd*

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)